

### Coffee Board

1405. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the substantive post in the Government of India of the Chairman of the Indian Coffee Board; and

(b) what, if any, is the special allowance or emoluments given to him for his post as Chairman?

**The Minister of Commerce (Shri Morarji Desai):** (a) The present chairman is a retired officer of the Indian Administrative Service borne on the Cadre of the Mysore State.

(b) He is drawing a fixed pay of Rs. 2500/- per mensem less the amount of pension.

### Spinning Mill in Madhya Pradesh

1406. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any decision has been taken to start a Spinning Mill in Madhya Pradesh;

(b) if so, where it will be located;

(c) what is the expected cost involved;

(d) whether it will be a State-owned project; and

(e) what is its production capacity and when it is expected to go into production?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) A licence under the Industries (Development and Regulation) Act, 1951 has been granted to Madhya Pradesh Government for setting up a Spinning Mill of 12,500 spindles.

(b) The State Government have announced that the mill would be located in Khargone District.

(c) The estimated cost is Rs. 52 lakhs.

(d) Yes, Sir.

(e) Production capacity would be about 10,000 bales of yarn per annum and the mill is expected to go into production by 1960.

### Development of Industries in Orissa

1407. **Shri Kumbhar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount allotted and given by the Central Government to the Orissa State for the development of different industries during the First Five Year Plan and the Second Plan period so far;

(b) the names of the industries and the places where they are located; and

(c) the amount spent thereon so far?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) The Central Government does not allot amounts to particular States for the development of Industries. The Central Government have given aid to States within the overall ceiling of the Plan. An amount of Rs. 62.82 lakhs was sanctioned in the form of grants and loans to the Orissa State during the First Five Year Plan and Rs. 125.54 lakhs during the first two years of the Second Five Year Plan.

(b) and (c). The information is being collected and will be placed on the Table of the House.